

GOVERNMENT OF INDIA
 MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4248
 TO BE ANSWERED ON 11.08.2016
FALL IN PRICES OF SOLAR PHOTOVOLTAIC MODULES

4248. SHRI OM BIRLA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has noted sharp fall in prices of Solar Photovoltaic (PV) modules in the country, if so, the details thereof;
- (b) the details of companies which have got the permission to set up solar projects in the country during the last two years along with the details of those companies which have to commence the work in this regard; and
- (c) the steps taken by the Government to boost the solar power market in the country?

ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES
 (SHRI PIYUSH GOYAL)

(a): The trend from last few years has shown fall in prices of Solar Photovoltaic (PV) modules in the country. The details are as under:

Financial year	Cost of PV modules per MW as per CERC's orders for the determination of Benchmark Capital Cost Norm for Solar PV power projects for the respective financial years (in lakh Rs.)
2014-15	365.80
2015-16	332.35
2016-17	328.39

(b): The solar projects are setup both by a large number of private companies and Government owned entities in the country. As on 31.7.2016, solar projects of 8062 MW have been setup. During last two years, solar projects, with the following details were setup:

Year	Capacity added during year (MW)	Cumulative capacity (MW)
2014-15	1112.07 MW	3743.97 MW
2015-16	3018.883 MW	6762.853 MW

.....2/-

During the financial year 2015-16 and financial year 2016-17, as on 30.06.2016, tenders for a total of 20,766 MW of solar projects were issued. Out of this, as on 30.06.2016, Power Purchase Agreements for 8,482 MW have been signed and other projects are at various stages of commissioning.

(c): The Government is promoting solar energy through fiscal and promotional incentives such as capital and/or interest subsidy, tax holiday on the earnings for 10 years, generation based incentive, accelerated depreciation, viability gap funding (VGF), financing solar rooftop systems as part of home loan, concessional excise and custom duties, preferential tariff for power generation from renewables, and foreign direct investment up to 100 per cent under the automatic route etc.
